

Annexure-7

Name of the Corporate Debtor: MR Nirman Private Limited ; Date of commencement of Liquidation: 13/11/2025; List of stakeholders as on: 23/01/2026

(Amount in Rs.)

Sl. No.	Name of the Creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total of claims admitted					
1	The Deputy Commissioner of Central Tax, Shyambazar Division, CGST & CX Kolkata North Commissionerate.	-	29.12.2025	38,54,73,304.00	38,54,73,304.00	Government Dues	Nil	88.99%	Nil	Nil	Nil	Nil	Claim has been received from the operational creditor on 29th December, 2025. After verification the claim has been admitted in full.
2	The Commissioner of Commercial Taxes	-	19.09.2024	1,86,88,636.66	1,86,88,636.66	Government Dues	Nil	4.31%	Nil	Nil	Nil	Nil	Till Date no Claim has been submitted to the liquidator. However, in terms of Regulation 38 of the IBB1 (Liquidation Process) Regulations, the claim admitted during the CIRP in respect of the Operational creditor shall be deemed to have been admitted by the Liquidator.
3	Employees State Insurance Corporation	-	23.12.2024	73,06,256.00	73,06,256.00	Government Dues	Nil	1.69%	Nil	Nil	Nil	Nil	Till Date no Claim has been submitted to the liquidator. However, in terms of Regulation 38 of the IBB1 (Liquidation Process) Regulations, the claim admitted during the CIRP in respect of the Operational creditor shall be deemed to have been admitted by the Liquidator.
4	Employees Provident Fund Organization	-	19.09.2024	5,73,260.00	5,73,260.00	Government Dues	Nil	0.13%	Nil	Nil	Nil	Nil	Till Date no Claim has been submitted to the liquidator. However, in terms of Regulation 38 of the IBB1 (Liquidation Process) Regulations, the claim admitted during the CIRP in respect of the Operational creditor shall be deemed to have been admitted by the Liquidator.
5	Income Tax Officer, TDS, Wd – 2(2), Kolkata	-	22.12.2025	69,010.00	69,010.00	Government Dues	Nil	0.02%	Nil	Nil	Nil	Nil	Claim has been received from the operational creditor on 22 nd December, 2025. After verification the claim has been admitted in full.
				41,21,10,466.66	41,21,10,466.66			95.14%					